

>

Title: Request for CBI inquiry regarding missing ammunition

SHRI K. MURALEEDHARAN (VADAKARA): I would like to raise a very important matter. The Comptroller and Auditor General, in its report, has revealed that 25 INSAS rifles and 12061 bullets are found missing from the armoury of the Special Armed Police Battalion, Trivandrum. CAG has pointed out that the police department has failed to act upon this issue and fix responsibility on the officials who have committed this serious offence.

But most surprisingly, the fact is that the Kerala Government has not taken the matter very seriously.

Recently, the Police Department in Kerala has drawn much attention for its corruption. It is pointed out by the C&AG. They have misappropriated the Central fund, which is allotted for the modernisation of the Police Force. In the missing case of ammunition also, they are going for a routine investigation by an agency under the State Police Chief, who is facing an allegation of corruption.

So, considering the grave nature of missing case of ammunition, an inquiry by the CBI or any other national security agency should be conducted to find out, as to where the missing ammunition have gone; and as to what is the motive of the officers responsible for it.

Sir, this is a very serious matter. We are demanding an inquiry by the CBI or any other Central Government agency.

माननीय अध्यक्ष: श्री कुलदीप राय शर्मा को श्री के. मुरलीधरन द्वारा उठाए गए विषय के साथ संबद्ध करने की अनुमति प्रदान की जाती है।